

GOVERNMENT BUILDINGS UNDER UNAUTHORISED OCCUPATION

111. SHRI M. VALIULLA: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of Government-owned buildings under unauthorised occupation at the end of 1951-52 and 1952-53 and at present in Delhi; and

(b) the total amount of arrears of house rent due to Government from unauthorised occupants?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH):

(a) At the end of 1951-52 ..	679
At the end of 1952-53 ..	270
On 1-8-53 ..	281
(b) Rs. 1,33,074.	

CENTRAL GOVERNMENT GRANTS TO STATES FOR MAINTENANCE ALLOWANCES

112. SHRI M. VALIULLA: Will the Minister for REHABILITATION be pleased to state:

(a) the amounts so far sanctioned by the Central Government to the various State Governments for giving maintenance allowances to displaced widows and old and infirm persons and the dates on which these amounts were sanctioned (figures may be supplied State-wise);

(b) whether Government have received any complaints to the effect that the State Governments are not regularly paying these allowances; and

(c) if the answer to part (b) above be in the affirmative the number of such complaints received from each State; and what action Government have taken in the matter?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE):

(a) statement giving the information asked for is being laid on the Table of the Council.

(b) Yes.

(c) The number of complaints received so far since the scheme was sanctioned in 1950 is not readily available and the collection of this information will involve labour which will not be commensurate with the results to be achieved.

The amount required for payment of the allowance is remitted by the Custodian General of Evacuee Property, New Delhi, to disbursing officers in the various States every month. Steps have been taken to ensure that remittances are made by that officer in time every month so that the payment is made to the grantees regularly on due dates.

Statement

Name of State	Amounts remitted to disbursing officers in the States		
	Rs.	A.	P.
1. Assam . . .	1,352	0	0
2. Bihar . . .	11,794	0	0
3. Bombay . . .	15,05,766	0	0
4. Madhya Pradesh . . .	1,68,616	0	0
5. Madras . . .	15,737	0	0
6. Punjab . . .	12,46,946	8	0
7. Uttar Pradesh . . .	18,68,253	13	0
8. West Bengal . . .	11,310	0	0
9. Hyderabad . . .	3,900	0	0
10. Madhya Bharat . . .	2,83,785	0	0
11. Mysore . . .	54,485	0	0
12. PEPSU . . .	71,741	8	0
13. Rajasthan . . .	4,29,156	0	0
14. Saurashtra . . .	1,77,284	0	0
15. Ajmer . . .	3,13,393	0	0
16. Bhopal . . .	26,039	0	0
17. Himachal Pradesh . . .	11,940	0	0
18. Kutch . . .	15,945	0	0
19. Madhya Pradesh . . .	24,189	0	0
20. Sikkim . . .	135	0	0
21. Delhi . . .	42,85,000	0	0
TOTAL . . .	105,26,767	13	0

The amounts are remitted monthly to disbursing officers in various States on different dates extending over a period of about a week.

MERCANTILE SHIPS BUILT AT HINDUSTAN SHIPYARD

113. SHRI M. VALIULLA: Will the Minister for PRODUCTION be pleased to state:

(a) whether any mercantile ships are being built by the Hindustan Shipyard at Visakhapatnam;